

capital structure of Heavy Engineering Corporation, Ranchi has been reorganised resulting in the reduction of interest liability ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): On 31st March, 1971 the authorised and the paid up share capital of the Heavy Engineering Corporation was Rs. 100 crores. Government have approved of an increase of the authorised share capital to Rs 175 crores from 1.4.1971. The paid up share capital has been increased to Rs. 159.00 crores with effect from this date by conversion of a loan of Rs. 59 crores out of the loans outstanding against Heavy Engineering Corporation Ltd into equity. This figure includes an amount of Rs. 9 crores incurred as expenditure on township till 31 3 1971.

As a consequence of the conversion of loans to the tune of Rs. 59 crores into equity, the interest liability of Heavy Engineering Corporation will be reduced by about Rs. 2.34 crores during 1971-72 and about Rs. 4.00 crores annually in the subsequent years.

Implementation of Recommendation of Expert Committee by Mining and Allied Machinery Corporation

1541. SHRI P. A. SAMINATHAN : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the recommendations made by the Expert Committee in April, 1970 have been implemented by the Mining and Allied Machinery Corporation Limited; and

(b) the quantity and value of orders so far received out of anticipated orders for 61,000 tonnes of machinery and components valued at Rs. 55 crores to be received by the Corporation during 1970—74 ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) The recommendations of the Expert Committee on diversification of production in MAMC

are being implemented with the modifications required in the light of actual demands and in the interest of better profitability.

(b) Orders for about 36,200 tonnes valued about Rs. 34 crores have been received so far.

लघु तथा सामान्य उद्योगों में कोयले की कमी

1542. श्री राम रतन शर्मा:  
श्री कून चन्द शर्मा:

क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि-

(क) क्या देश के अनेक भागों में कोयले की कमी के कारण गत 6 महीनों में अनेक लघु तथा सामान्य उद्योगों को जो हानि हुई है उसके बारे में प्रकाशित समाचारों की ओर सरकार का ध्यान दिलाया गया है; और

(ख) यदि हा, तो इस बारे में राज्य-वार ब्यौरा क्या है और सरकार इस सम्बन्ध में क्या आवश्यक कार्यवाही कर रही है ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री शाहनवाज खान): (क) जी, हाँ।

(ख) लघु और साधारण उद्योगों द्वारा कोयले की कमी के कारण हुई हानि के सम्बन्ध में राज्य-वार ब्यौरा सुनिश्चित नहीं किया जा सकता है।

कोयले के उत्पादन में कोई कठिनाई नहीं है। लेकिन उपभोक्तार्यों को कोयले के प्रेरण की कालावधि के दौरान, रेलवे बोगियों की कमी के कारण कुछ कठिनाई का सामना करना पड़ा था। केन्द्रीय सरकार द्वारा किए गए